

High Court of Jammu and Kashmir at Jammu.

No: 1712 Order

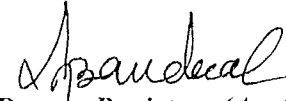
Dated: 22/3/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs

| S.No. | Name of the court          | Salary. | POL  | O.E. | Electricity Charges |
|-------|----------------------------|---------|------|------|---------------------|
| 1     | Pr. D&S Judge, Kathua.     | 0.55    | ---  | ---  | ---                 |
| 2     | Pr. D&S Judge, Kupwara.    | ---     | ---  | ---  | 1.288               |
| 3     | Pr. D&S Judge, Baramulla.  | 3.00    | ---  | ---  | ---                 |
| 4     | Pr. D&S Judge, Rajouri.    | 2.50    | ---  | ---  | ---                 |
| 5.    | Add. Mob. Mag. (Tr) Jammu. | ---     | 0.10 | ---  | ---                 |
| 6     | Munsiff, Tangmarg.         | ---     | ---  | 0.10 | ---                 |

By Order.


  
Deputy Registrar (Accts) 22/3/18


No: 64767-77/AC

Dated: 22/3/2018

Copy to the:-

- 1-4 Pr. D&S Judge, Rajouri./ Kathua/Kupwara/Baramulla.
- 5 Addl. Mobile Magistrate (Tr), Jammu.
- 6 Munsiff, Tangmarg.
7. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 8-11 Treasury Officer, Kathua/Kupwara/Rajouri/Tangmarg./Baramulla  
.... For inf. and n/a with direction to draw the arrears of the staff out of the funds already allotted and now allotted under head "Salary."
12. Order Book

9/c nic for uploady  


  
Deputy Registrar (Accts) 22/3/18